### NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH GUWAHATI

IA No.30 of 2021 IN C.P. (IB)No.09/GB/2019

#### Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

## ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021

Name of the Company: JSVM Plywood Industries Ltd.

V/s

Sandeep Khaitan, RP

And

Piyush Periwal

Section of the Companies Act: Under Section 65(5) of IBC, 2016

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MR. D. CHAKRABORTY Advocate Petitioner Present in
2. MR. ABHISHEK PRASAD Advocate Respondents Video
Conference

## ORDER Date of Order: 12.08.2021

The matter is taken up for hearing through Video Conferencing. Learned Counsels Mr. D. Chakraborty is present on behalf of the Petitioner and Mr. Abhishek Prasad, learned Counsel is present on behalf of the Respondents. Heard the Learned Counsels appearing for both the sides. In view of the order passed in IA No.39/2021, the matter is adjourned.

#### 2. **List the matter on 16.08.2021.**

Sd/-(Prasanta Kumar Mohanty) Member (Technical) Sd/-(H. V. Subba Rao) Member (Judicial)

# & Adjudicating Authority /Deka-12.08.2021/

& Adjudicating Authority